

(10)

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

THIS THE 25 TH DAY OF MAY, 2000

Original Application No. 1091 of 1997

CORAM:

HON.MR.S.BISWAS, MEMBER(A)

Bhagawati Prasad Upadhyaya, son of Late
Shri Reoti Prasad Upadhyaya, Ex-Head
Clerk, Carriage & Wagon depot, Bhopal,
residing presently at village Ukrra, P.O.
Pratappura, Agra.

.... Applicant

(By Adv: Shri Rameshwar Nath)

Versus

1. General Manager Central railways
Chatrapati Shivaji Terminal,
Mumbai.
2. Divisional Railway Manager,
Central Railway, Bhopal
3. Divisional Railway Manager,
Central Railway, Jhansi
4. Senior Divisional Accounts Officer
Central railway, jhansi.
5. Senior Divisional Personnel Officer,
Central Railway, bhopal.

.... Respondents

(By Adv: Shri G.P.Agrawal)

O R D E R(Oral)

(By Hon.Mr.S.Biswas, A.M.)

None for the applicant. Shri G.P.Agrawal learned counsel for
the respondents. As counsel for the applicant is not appearing heard
counsel for the respondents.

The applicant has sought for the following reliefs:-

The respondents may be directed to pay the amounts due to the
petitioner after retirement after due reconsideration
of accounts, as specified below:

...p2

SN

(11)

:: 2 ::

1. Amount of Provident Fund for the period 1.9.1962 to 31.9.1986.
2. Accumulated Leave Salary for 240 days
3. Transfer Allowance payable on transfer from Bhopal to Agra.

The counsel for the respondents has filed Counter affidavit mentioning that the relief sought has already been given. Accordingly nothing survives of the petition. The same is dismissed with no costs. However, the applicant is free to move a fresh petition if he thinks that any relief sought for by him has not been awarded by the respondents. The OA is dismissed with no costs.

S. B.
MEMBER(A)

Uv/